

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO - 2663  
ANSWERED ON – 17/03/2025**

**Quality Education under SSA**

2663. Shri Vishnu Datt Sharma:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has implemented the Samagra Shiksha Abhiyan(SSA) to improve school education in the country, especially in Madhya Pradesh;
- (b) if so, whether the Government has ensured the effective implementation of the scheme in the districts of Katni, Panna and the town of Khajuraho in the Khajuraho Lok Sabha constituency;
- (c) if so, the details thereof and the measures taken by the Government to improve the quality of education under the scheme;
- (d) if not, the reasons therefor; and
- (e) the steps being taken by the Government to address the issue?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

(a) to (e): The Department of School Education and Literacy is implementing an integrated centrally sponsored scheme for School Education - Samagra Shiksha throughout the country including Madhya Pradesh (all districts) covering the entire gamut from pre-school to class XII. The scheme treats school education as a continuum and is in accordance with Sustainable Development Goal for Education (SDG-4). The scheme provides support for the implementation of the Right of Children to Free and Compulsory Education Act, 2009. The Scheme has been aligned with the recommendations of National Education Policy (NEP) 2020 and aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

Under Samagra Shiksha, financial assistance is provided to States and UTs including Madhya Pradesh and the districts of Katni, Panna and the town of Khajuraho in the Khajuraho Lok Sabha constituency for providing various facilities to the children which include free uniform to eligible children at elementary level, teaching learning materials, transport/escort facility up to secondary level, special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels/residential camps, special training centres, age-appropriate residential and non-

residential training, support to Out of School Children (16 to 19 years) for completion of education through NIOS/SIOS, Holistic Progress Card, bilingual teaching material and books, support to Children with Special Needs (CWSN).

Also, under the Scheme financial assistance is provided to the States and UTs for Universalization of School Education including opening/strengthening of new schools upto senior secondary level, construction of school buildings & additional classrooms, development/strengthening of school infrastructure in northern border areas under Vibrant Village Programme, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas, construction of hostels for PVTGs under PM-JANMAN, setting up of Netaji Subhash Chandra Bose Avasiya Vidyalayas, construction of hostels under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan for unsaturated ST population, reimbursement under RTE Act, various qualitative components, strengthening of teacher education and strengthening of DIETs/BRCs/CRCs, provision of ICT and digital interventions.

Under Samagra Shiksha, Annual Plans are prepared by the respective States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B) proposals. These plans are then appraised/approved by Project Approval Board (PAB) in the Department of Schools Education & Literacy in consultation with the States and UTs as per the programmatic and financial norms of the Scheme and physical and financial progress of the State for the interventions approved earlier.

Education is a subject in the concurrent list of the Constitution, majority of the schools and teachers in the country are under the administrative control of the State Governments and UT Administrations. The States/UTs play pivotal role in conceptualization, implementation and realization of such schemes at the grass root level.

\*\*\*\*\*